

Spence

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial complex (SDA),
Indiranagar,
Bangalore-560 038.

Dated, the 25 May 89

To

1. The Registrar,
Central Administrative Tribunal,
Principal Bench,
Faridkot House,
Copernicus Marg,
NEW DELHI-110001.
2. The Registrar,
Central Administrative Tribunal,
Calcutta Bench,
CGO Complex, 234/4-AJC Bose Road,
CALCUTTA-700020.
3. The Registrar,
Central Administrative Tribunal,
Bombay Bench,
CGO Complex, (CBD), I Floor,
Near Kankon Bhavan,
NEW BOMBAY-400614.
4. The Registrar,
Central Administrative Tribunal,
Allahabad Bench,
23-A, Thorn Hill Road,
ALLAHABAD-1.
5. The Registrar,
Central Administrative Tribunal,
Chandigarh Bench,
SCO No. 102-103, Sector-34 A,
CHANDIGARH.
6. The Registrar,
Central Administrative Tribunal,
Guwahati Bench,
Rajgerh Road,
Off. Shillong Road,
GUWAHATI-781005.
7. The Registrar,
Central Administrative Tribunal,
Patna Bench,
88-A, Shri Krishna Nagar,
PATNA-800001.
8. The Registrar,
Central Administrative Tribunal,
Ernakulam Bench,
Kandomkulathy Towers,
5th Floor, M.G. Road,
Ernakulam, COCHIN-682001.

...2/-

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

1. The CA/TA/CP No. of the Case appealed: 94 / 87 (F)
2. Name of Parties:
 - (a) Applicant(s)/Petitioner(s) : M. W. Edwards
 - (b) Respondent(s) : FA & CAO
South Central Railways,
Secunderabad & Amr.
3. Nature of case in brief :
Refixation of Pension
w.e.f. 1.4.79 under
Liberalised Pension
formula.
4. Name of the Bench which passed the impugned orders : BANGALORE BENCH
5. Whether the case was:-
 - (a) Allowed or disallowed : Dismissed
 - (b) Date of Order : 21-4-87
 - (c) Bench comprising of : Honble. Sh. Ch. Ramakrishna Rao
M(J)
Honble. Sh. P. Sirinivasam
M(CA).
6. SLP/Civil Appeal No. : SLP NO. 7333 / 88
CA. NO. 2421 / 89
7. Parties name before the Hon'ble Supreme Court:-
 - (a) Applicant(s)/Petitioner(s) : M.W. Edwards
 - (b) Respondents : The Financial Adviser and
CAO, SCRly Secunderabad
& Amr.
 - (c) Date of Interim Order : -
 - (d) Nature of Order in brief (may contain the order if not too long) : Supreme Court in its order
dt. 17.4.89 granted special
leave. CAT order set aside.
Appeal Allowed. 10 years service
as Apprentice to be counted.
Pension to be refixed within
two months. (copy enclosed)
 - (e) Whether operation of the order of the Tribunal stayed/restricted or modified. : CAT order set aside.

D.No. 2734/88/Sec-IVA.

SUPREME COURT
INDIA

All communications should
be addressed to the Registrar,
preme Court, by designation,
NOT by name.
Telegraphic address:-
"SUPREMECO"

FROM

The Registrar (Judicial),
Supreme Court of India,
New Delhi.

To

The Registrar,
Central Administrative Tribunal,
B.D.A. Complex, Indiranagar,
Bangalore

Dated New Delhi, the 4th May, 19 89CIVIL APPEAL NO. 2421 OF 1989.

M.W. Edwards

...Appellant

Versus

The Financial Advisor &
Chief Accounts Officer & Anr. ...Respondents

Sir,

In continuation of this Court's letter of even number dated
the 21st April, 1989, I am directed to transmit herewith for
necessary action a certified copy of the Decree dated the
17th April, 1989, of the Supreme Court in the said appeal.

Please acknowledge receipt.

Yours faithfully,

For Registrar (Judicial)

Hon. V.C. Seen. *Seen. Shyams*

Hon. MCA) (SL. 128)

Hon. MCA) (SL. 144R)

neted Sen. Shyams
deposited 20/5/89

24/5 PL put up with 1/10
original file

22-5-89

File of A.N. 94/87 placed
before please. A. N. 94/87
Honble VC. Honble VC. 23/5/89

IN THE SUPREME COURT OF INDIA

CIVIL/CRIMINAL/APPELLATE JURISDICTION

Certified to be a true copy

Assistant Registrar (Judl.)

Supreme Court of India.

CIVIL APPEAL NO. 2421 OF 1989.

(Appeal by Special Leave granted by this Court by its order dated 17th April, 1989, in Petition for Special Leave to appeal (Civil) No. 7333 of 1988 from the Judgment and Order dated the 21st April, 1987, of the Central Administrative Tribunal, Bangalore Bench, Bangalore in Application No. 94 of 1987(F)).

M.W. Edwards
R/a Watvekar Plot
Keshwapur
Hubli - 580 023.

...Appellant

Versus

1. The Financial Adviser & Chief Accounts Officer, Souther Central Railway, Secunderabad.
2. The Senior Divisional Accounts Officer, South Central Railway, Hubli.

...Respondents

17th April, 1989.

CORAM:

HON'BLE MR. JUSTICE K.N. SINGH
HON'BLE MR. JUSTICE KULDIP SINGH

For the Appellant: Mr. R.N. Keshwani, Advocate.

For the Respondents: Mrs. Sushma Suri, Advocate.

The Appeal above-mentioned being called on for hearing before this Court on the 17th day of April, 1989, UPON perusing the record and hearing counsel for the parties herein, THIS COURT DOth in allowing the appeal ORDER:

1. THAT the Judgment and Order dated the 21st April, 1987, of the Central Administrative Tribunal, Bangalore Bench, Bangalore

in Application No. 94 of 1987 (F) be and is hereby set aside and insread the Respondents herein be and are hereby directed to compute the appellant's pension and other retirement allowances taking into account his ten years period of service rendered as apprentice, within two months from this the 17th day of April, 1989;

2. THAT there shall be no order as to costs of the said appeal in this Court;

AND THIS COURT DOth FURTHER ORDER that this ORDER be punctually observed and carried into execution by all concerned.

WITNESS the Hon'ble Shri Baghunandan Swarup Pathak, Chief Justice of India at the Supreme Court, New Delhi, dated this the 17th day of April, 1989.

Sd/-
(V.P. SINGHAL)
JOINT REGISTRAR

Dr



SUPREME COURT

CIVIL/CRIMINAL/APPELLATE JURISDICTION

CIVIL APPEAL NO. 2421 OF 1989.

M.W. Edwards

Appellant
Petitioner

Versus

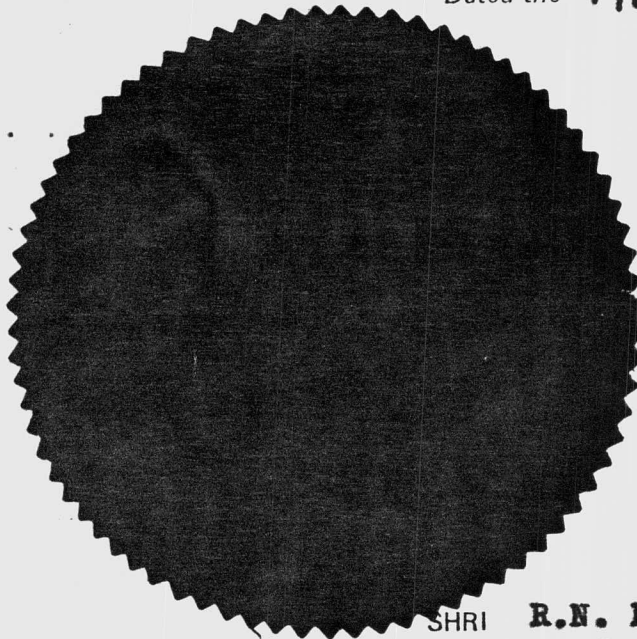
**The Financial Advisor
& Chief Accounts Officer
& Anr.**

Respondent **S**

**CENTRAL ADMINISTRATIVE TRIBUNAL,
BANGALORE BENCH, BANGALORE.**
Application No. 94 of 1987 (F)

**DECREE ALLOWING THE APPEAL
WITH NO ORDER AS TO COSTS.**

Dated the **17th** day of **April, 1989**



SHRI **R.N. Keshwani,**
Advocate-on-Record for **the Appellant.**

SHRI **Mrs. Sushma Suri,**
Advocate-on-Record for **the Respondents.**

SHRI
Advocate-on-Record for

Engrossed by **Js.**
Examined by
Compared with
No. of folios

Ms. 25/89
SEALED IN MY PRESENCE